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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

R.A. NO. 308/94
IN
O.A. NO. 1559/88

New Delhi this the 4th day of January, 1995

HON'BLE SHRI JUSTICE S. K. DHAON, VICE CHAIRMAN
HON'BLE SHRI B. N. DHOUNDIYAL, MEMBER (A)

Shri C. D. Anand,
8, Bhera Enclave,
Outer Ring Road,
New Delhi - 110041.

... Applicant

(In person)

Versus

1. Secretary (TD),
Udyog Bhawan,
Maulana Azad Marg,
New Delhi-110001.
2. Secretary (ID),
Ministry of Industry,
Udyog Bhawan,
New Delhi.
3. Secretary (PP),
Department of Personnel and
Public Grievances,
North Block, New Delhi. ... Respondents

(By Advocate Shri V. S. R. Krishna)

ORDER (ORAL)

Shri Justice S. K. Dhaon —

This is an application seeking review of our judgment dated 25.7.1994.

2. The applicant appeared and appears in person. On 25.7.1994, the case was called out in the revised list and he was absent.
3. Having heard the parties on this application, we are satisfied that we had passed our judgment under some misconception. We, therefore, consider

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it expedient in the interest of justice to recall our judgment. We direct that the O.A. shall be listed for hearing.

4. O.A. No. 1559/88 is restored to its original number. It shall now be listed for hearing on 17.2.1995.

B. N. Dhoundiyal

(B. N. Dhoundiyal)
Member (A)

(S. K. Dhaon)
Vice Chairman

/as/